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CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH KOLKATA

O.A.No.350/01533/2015

Date of Order : 24-09-2015

Present : Hon'ble Mr Justice G. Rajasuria, Judicial Member
Hon'ble Ms Jaya Das Gupta, Administrative Member

NASIM ALI & ANR.

.....Applicants

-Versus-

E. RAILWAY

.....Respondents

For the applicants : Mr. N. Roy, Counsel
For the respondents : None

ORDER (ORAL)

JUSTICE G.RAJASURIA, JM,

Heard learned counsel for the applicant. This O.A has been filed seeking the following reliefs :

- "8.(a) To issue direction upon the respondents to give appointment to the Applicant No.2 under the LARSGESS Scheme forthwith.
- (b) To issue further direction upon the respondents to give appointment to the Applicant No.2 where the applicant No.2's written test has been done by the respondent authority and the applicant No.2 has been selected for appointment under the said scheme forthwith.
- (c) Any other order or orders as the learned Tribunal deem fit and proper.
- (d) To produce connected departmental record at the time of hearing.
- (e) Leave may be granted to the applicants to file this joint application under Rule 4(5)(a) of the CAT procedure Rule, 1987."

2. Learned counsel for the applicant would submit that even though the applicant was considered under the Largess Scheme and called for participating in the written test and subjected to medical examination, he was declared medically unfit. Subsequently at his instance re-medical examination was done and he was found fit but there is no response from the respondents. Hence he made representation dated 10.1.15 for which also there is no response.



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3. Hence without deciding the matter on merits we would like to issue the following direction :

The respondent authority shall consider the representation dated 10.1.15 within a period of 2 months from the date of receipt of a copy of this order and pass a speaking order and communicate the same to the applicant immediately thereafter.

O.A is accordingly disposed of. No costs.

(JAYA DAS GUPTA)
ADMINISTRATIVE MEMBER

(G. RAJASURIA)
JUDICIAL MEMBER

Pg